Name of the Corporate Debtor: RAVI CRANES AND MOVERS LIMITEDDate of Commencement of CIRP: 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022 List of Stakeholders as on Date: : 26-09-2022; Order received on 07-10-2022; Order received on

Name of IP: Ms. Mummaneni Vazra Laxmi List of Un Secured financial creditors (Other than financial creditors belonging to any class of creditors)

ſ	<u>S.no</u>	Name of Creditor		ils of Claims eceived	Details of Claims Admitted						Amount of Contingent	Amount of any	Amount of Claim	Amount of claim	Remarks, if any
											Claim	/lutual dues	not	under	
-			Date of	Amount	Amount of	Nature of	nount cover	nount Cover	Whether	% of voting		that may	Admitted	Verification	
			Receipt	Claimed	aim Admitt	Claim	by security	by	related	share in		be set-off			
				(Rs.)			interest	guarantee	party?	COC					
		Total		0	0		0	0		0	0	0	0	0	nil